

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 28.08.2017

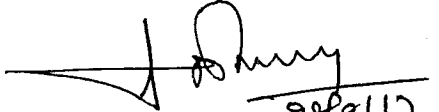
ORDER NO. 119 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 114/2017 for CESTAT Delhi** to the extent indicated below :-

On 30.08.2017 at 10.30 a.m. Hon'ble Shri Ashok Jindal, Member (J) will hear Excise Single Member Bench matters and Hon'ble Shri S.K. Mohanty, Member (J) will hear Customs and Service Tax Single Member Bench matters as notified.

On this day the Division bench matters shall stand adjourned.

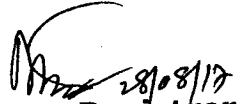
By Order



(A.Mohan Kumar)
Registrar

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Dy. Registrar